



2026:AHC:45561

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6024 of 2026

Janak Singh And 9 Others

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Panchu Ram Maurya, Shashank Maurya
Counsel for Respondent(s)	:	C.S.C., Deepak Gaur

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Against the orders which are under challenge in the present petition before this Court, statutory alternative remedy is available to the petitioner as provided under Section 210 of U.P. Revenue Code, 2006.
2. This fact is not denied by learned counsel for the petitioner
3. Accordingly, the present petition is dismissed on the ground of availability of alternative remedy.

(Prakash Padia,J.)

February 27, 2026

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